

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 04
IA No. 115/JPR/2024
CP No. (IB)- 29/94(1)/JPR/2023
Under Section 94(1) of IBC, 2016

In the matter of:

Mrs. Basanti Devi Baldva

...Applicant

Versus

Punjab National Bank & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the RP : Vishnu Upadhayay, RP

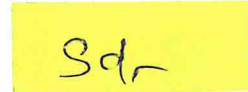
ORDER

IA No. 115/JPR/2024

Heard Mr. Vishnu Upadhayay, RP present in person. This is a Report filed by the RP under Section 106 of the IBC, 2016 for repayment plan. It is submitted by the RP that repayment plan has been approved by the CoC. A report under Section 112 of IBC, 2016 will be filed by the RP very shortly. Report under Section 106 of IBC, 2016 is taken on record subject to just exceptions. IA No. 115/JPR/2024 stands disposed of accordingly.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 01, 2024